

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 68
TO BE ANSWERED ON 04.02.2019**

Deemed Universities

68. SHRI ARVIND SAWANT:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the terms and conditions for deemed university in the country
- (b) whether these universities have right to grant affiliation to other educational institutions and colleges as it is being given by the traditional universities and if so, whether these deemed universities can begin educational courses in the premises of other educational institutions;
- (c) if so, whether these universities can confer degree, diplomas to the students of other institutions and if so, the details thereof; and
- (d) whether the deemed university namely, Tata Institute of Social Science has permission from Ministry or UGC to conduct courses on films, acting and theatre in Whistling Woods International Institute at Chitranagari in Goregaon, Mumbai and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a): Institutions Deemed to be Universities are regulated by University Grants Commission (UGC) as per the UGC (Institutions Deemed to be Universities) Regulations, 2016. The Regulations contain eligibility conditions, procedure for declaration of an Institution as Deemed to be University and terms & conditions to be adhered by the Institutions Deemed to be Universities. These Regulations are available on UGC website www.ugc.ac.in.

(b) & (c): No, Madam. Once an Institution is declared as an Institution Deemed to be University, it becomes unitary in nature. Therefore, it cannot grant affiliation to any other Institution(s) & College(s) nor it can confer degree, diplomas to the students of other Institutions.

(d): No, Madam.
